

# THE HIGH COURT OF ORISSA, CUTTACK

## NOTIFICATION

No. XXXIII-41/2021-6085 / Dated 19<sup>th</sup> April, 2022

In reference to Court's Notification No. XXXIII-41/2021-5318 dated 2<sup>nd</sup> April, 2022 and with a view to further streamlining matters relating to e-filing in the High Court of Orissa it is hereby notified that:-

- i. For the time being, whenever a case is e-filed in the High Court of Orissa through e-Filing version 3.0, there shall be no requirement of filing hardcopy of the e-filed document(s).
- ii. Whenever any dispute arises with regard to any e-filed document or any portion thereof, the concerned Advocate or litigañt should physically file the original of the relevant e-filed document.

By order

*sm*  
19/4/2022  
Registrar (Judicial)

**Memo No. XXXIII-41/2021-6086(100)/ Dtd: 19.04.2022**

Copy forwarded to:-

1. All Officers of the Court
2. The Asst. Registrar-cum-Sr. Secretary to Hon'ble the Chief Justice.
3. All ADR-cum-Addl. Principal Secretaries/ Asst. Registrar-cum-Sr. Secretaries/ Secretaries to Hon'ble Judges of the Court.
4. All S.R/ A.S.R & O.C/ Superintendents/ Section Officers of the Court.
5. Sr. Technical Director, NIC/ Superintendent, Computer Section to upload in the website of the Court.
6. Notice Board and Causelist.

for information and necessary action.

*Dt* 19.4.22  
Central Project Coordinator

**Memo No. XXXIII-41/2021-6087(50)/ Dtd: 19.04.2022**

Copy forwarded to:-

1. Chief Secretary to Govt. of Odisha, Bhubaneswar

2. Advocate General, Odisha, Cuttack
3. Assistant Solicitor General of India for High Court of Orissa
4. Principal Secretary to Govt. of Odisha, G.A & P.G Department, Bhubaneswar
5. Additional Chief Secretary to Govt. of Odisha, Home Department, Bhubaneswar
6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
8. Member Secretary, Odisha State Legal Services Authority, Cuttack
9. District & Sessions Judges (All) of the State with a request to circulate among various Bar Associations of the District
10. President, Orissa High Court Bar Association, Cuttack
11. Secretary, Orissa High Court Bar Association, Cuttack

for information and necessary action.

*Dab 19.4.22*

**Central Project Coordinator**

*19/4/22*

*19.4.22*